

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
08-05-2024 AT 10:30 AM**

**CP No.17/241/HDB/2024
AND
IA (CA) 99/2024 in CP No.17/241/HDB/2024
u/s. 241 of Companies Act, 2013**

IN THE MATTER OF:

Dr. Mudumala Issac Abhilash

...Petitioner

AND

Doctor Thoughts Pvt Ltd & 04 others

...Respondent

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

CP No.17/241/HDB/2024

Learned Counsel Y Suryanarayana along with the counsel on record Mr Manoj Kumar Koyalkar along with CS Ms Kusbu Vijayvargi, for petitioner present physically.

Learned Counsel Mr Ritesh, for respondent present physically.

For hearing and counter, matter adjourned to 09.05.2024.

IA (CA) 99/2024

For counter, matter adjourned to 09.05.2024.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)